

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1961
ANSWERED ON:06.12.2005
TALKS WITH MILITANTS
Chaliha Shri Kirip;Subba Shri Moni Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether talks are being continued with Naxals, other militant and terrorist groups operating in different States;
- (b) if so, the details of clauses of agreements and the ground rules of ceasefire with each of these groups;
- (c) the progress made in the peace process with each of these groups; and
- (d) the details of militant groups who have laid down arms?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

- (a): At present, no talks are being held with naxal groups. In case of North East, while ceasefire/suspension of operations are in force with a number of militant outfits. Peace talks are being held with NSCN(I/M) only. In case of J&K, Government is committed to continue dialogue with all those who eschew the path of violence.
- (b): The ceasefire ground rules agreed to with various militant outfits, inter alia, provide that the outfits will not indulge in violence, move to designated camps and will not move in uniform with arms in populated areas and will not provide support to other militant outfit nor indulge in extortion and will not increase their cadre strength and weaponry.
- (c): A Group of Ministers has been constituted to hold talks with NSCN(I/M). The talks are continuing.
- (d): Bodo Liberation Tigers (BLT) in Assam and two factions of National Liberation Front of Twipra (NLFT) have laid down their arms in the recent past.